

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA  
UNSTARRED QUESTION NO - 2922  
ANSWERED ON – 07/08/2023**

**Requests from States for PM-SHRI Scheme**

**†2922. SHRI TIRATH SINGH RAWAT:**

Will the Minister of EDUCATION be pleased to state:

- (a) the details and the purpose of Prime Minister Schools for Rising India (PM-SHRI) Scheme;
- (b) the number of applications received for the upgradation of schools under PM-SHRI Scheme from various States;
- (c) whether some States have not signed Memorandum of Understanding with the Centre for the implementation of PM-SHRI Scheme; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(SMT. ANNPURNA DEVI)**

(a) & (b) The Cabinet has approved a new Centrally Sponsored Scheme named Pradhan Mantri Schools for Rising India (PM SHRI) on 7<sup>th</sup> September, 2022. These schools will showcase the implementation of the National Education Policy 2020 and emerge as exemplar schools over a period of time, and also offer leadership to other schools in the neighbourhood. They will provide leadership in their respective regions in providing high-quality education in an equitable, inclusive and joyful school environment that takes care of the diverse background, multilingual needs, and different academic abilities of children and makes them active participants in their own learning process as per the vision of NEP 2020. Under the scheme, there is a provision of setting up of more than 14500 PM SHRI Schools by strengthening the existing schools from amongst schools managed by Central government/State/UT Government/local bodies.

Selection of PM SHRI schools is through Challenge Mode wherein Schools compete for support to become exemplar schools. Selection is done through a three-stage process with definite time lines, which is as follows: -

Stage-1: States/UTs would sign MoU with Centre laying down the commitments for supporting these schools for achieving specified quality assurance as PM SHRI schools.

Stage-2: In this stage, a pool of schools that are eligible to be selected as PM SHRI Schools would be identified based on prescribed minimum benchmark through UDISE+ data.

Stage-3: This stage is based on the challenge method for fulfilling certain criteria. Only the schools from the above eligible pool of schools would compete to fulfil the challenge conditions. Fulfilment of conditions would be certified by states/KVS/JNV through physical inspection.

(c) & (d) States and UTs were asked to sign a Memorandum of Understanding (MoU) with the Department of School Education and Literacy (DoSE&L), Ministry of Education, Government of India, for implementation of PM SHRI scheme. 30 States/UTs along with KVS/NVS have signed the MoU. However, the State of Bihar, Odisha, Kerala, Tamilnadu, West Bengal and National Capital Territory of Delhi have not signed Memorandum of Understanding (MoU) with DoSE&L, MoE so far.

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